


NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
BENGALURU

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU HELD ON 08.02.2017.


PRESENT: **SHRI RATAKONDA MURALI, MEMBER (J) AND**
 DR. ASHOK KUMAR MISHRA, MEMBER (T)

APPLICATION NUMBER : CP 97/16
PETITION NUMBER : TP 169/17
NAME OF THE PETITIONER (S) : DECCANO CASEMENTS PVT. LTD.
NAME OF THE RESPONDENT (S) :
UNDER SECTION : 391/394

S.NO.	NAME (IN CAPITAL) & PHONE NUMBER	DESIGNATION REPRESENTATION BY WHOM	SIGNATURE
	PADMANABHA HALLA S 9986544793	Advocate & Petitioner	

Counsel for Petitioner Company is present. He has filed 2 sets of copies.

Notice to OL, ROC and RD. Call on 31.03.2017.


MEMBER (J)


MEMBER (T)